

HIGH COURT OF DELHI: NEW DELHI

No. 22/D3/Gaz.-IA/DHC/2024

Dated, the 31st May, 2024

ORDER

Rouse Avenue Courts, New Delhi

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with effect from 07.06.2024 -

S. No.	Name of officer (Mr./Ms.)	From	To	Remarks
1	Ankit Singla	On repatriation from National Green Tribunal, New Delhi	Special Judge (PC Act). CBI-02. RACC	On being vacated by Mr. Rakesh Kumar-III on 04.06.2024, who has taken voluntary retirement
2	Chetna Singh	On joining, after availing CCI	PO. Labour Court-06, RACC	In a vacant Court earlier presided over by Mr. Chander Mohan

Note: - The judicial officers shall be under the control of the Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.

BY ORDER OF THE COURT

Sd/-
(KANWALJEET ARORA)
REGISTRAR GENERAL.

3690-3723

D3/Gaz. IA/DHC/2024

Dated, the 31st May, 2024

Copy forwarded for information and necessary action to: -

- All the Principal District & Sessions Judges, Delhi.
- The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
- The Secretary, Ministry of Finance, Government of India, North Block, New Delhi
- The Member Secretary, Delhi Legal Services Authority, Patula House, New Delhi
- The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.

31/05/2024

The Principal Secretary (Law, Justice & Legal Affairs) Ministry of Law, Govt. of NCT of Delhi
New Delhi-110002

The Principal Secretary (Home) Govt. of NCT of Delhi, Sector-14, Connaught Place, New Delhi-110002

The Principal Secretary (Police) Govt. of NCT of Delhi, Sector-14, Connaught Place, New Delhi-110002

The Secretary (Labour) Govt. of NCT of Delhi, Sector-14, Connaught Place, New Delhi-110002

The Director of Prosecution, CBI Block No. 3, 11th Floor, C.C.C. Complex, Connaught Place, New Delhi

The Director, Directorate of Enforcement, D.H. Road, Connaught Place, New Delhi

The Director General of Narcotics Control Board, West Block, Connaught Place, New Delhi
Regd. Post No. 100001, New Delhi

The Commissioner of Police, Police Headquarters, New Delhi

The Commissioner, Delhi Municipal Corporation, Connaught Place, West Block, New Delhi

The Commissioner, New Delhi Municipal Committee, Panchsheel Park, New Delhi
The Secretary, Joint Secretariat, Rouse Avenue Court Complex, Connaught Place, New Delhi

The Secretary, Jajals, Delhi High Court, for information of Hon'ble Judge

Justice A. K. Jaisankar, General, Delhi High Court, New Delhi

The Registrar, Delhi High Court, New Delhi

The Additional Registrar (Aglance-I), Delhi High Court, New Delhi

The Additional Registrar (Aglance-II), Delhi High Court, New Delhi

The Additional Registrar (Semi-casualty-II), Delhi High Court, New Delhi

The Pay & Accounts Officer, 15 Hazari, Delhi

The Registrar, H.C. DMC, with request to display this order on website of Delhi High Court

The Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi

The Secretary, Delhi Bar Association, 15 Hazari Courts, Delhi

The Secretary, New Delhi Bar Association, Patna House, New Delhi

The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi

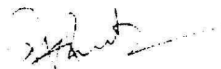
The Secretary, Rohini Courts Bar Association, Rohini, New Delhi

The Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi

The Secretary, Saket Courts Bar Association, Saket, New Delhi

The Registrar, Officer to be named

The Registrar



(RAJ KUMAR RAWAT)
DEPUTY REGISTRAR (G.A. 15)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

100001/2024/PC Act/15/15/2024

Dated: 26/06/2024

Copy forwarded digitally for information to:-

1. The Principal District Officer concerned, Rouse Avenue Court Complex, New Delhi
2. The Principal District & Sessions Judge (cum Spl. Judge) (PC Act)(CBI) Rouse Avenue Court Complex
3. The Director of Enforcements, Rouse Avenue Court Complex, New Delhi
4. The Director of Narcotics, 15 Hazari Courts, Delhi
5. The Director of Enforcement, Dept. of NCT of Delhi, 15 Hazari Courts, Delhi
6. The Director of Police, BWA, Rouse Avenue Court Complex, New Delhi
7. The Deputy Secretary Bar Association Rouse Avenue District Court, New Delhi
8. The Registrar, Rouse Avenue Court Complex, New Delhi
9. The Additional Registrar, Rouse Avenue Court Complex, New Delhi
10. The Deputy Registrar, Rouse Avenue Court Complex, New Delhi
11. The Deputy Registrar, Dept. of Law & Enforcement PWD, BWA, New Delhi

(Arun Bhardwaj)

Officer in Charge (Judge cum)
for Principal District & Sessions Judge
cum Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi